

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2014 AS ON 01.01.2015

1. Name of Officer (in full) and service to which the officer belongs DR DHIR SINGH Central Govt.
2. Present post held DIRECTOR, CFL, Mumbai
4. Present Pay Rs 37400 - 67000 + GP Rs 8700

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
B-15, Govindapuram GHANABAD U.P. 201002	HOUSE	Plot allotted in my wife name from GDA, GHA - ABAD U.P. Govt in June 1996 Cost Rs 3.34.48/- Cost of construction App. Sixty lakh. Rs 42,80,000/- from bank loan and rest from joint savings of wife and self.		Premwati wife. Now my joint name.	Lease for 90 years from GDA, Ghazabad U.P. Govt.		

Signature Dhir Singh
 Name DR DHIR SINGH
 Designation DIRECTOR, CFL, Mumbai
 Date 22/01/2015

Note

- In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Gr. 1 and Gr. 2) under rule 15 (1) of the Central Civil Services (Conduct) Rules, 1955 (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the time of transfer to another post.
- The declaration should be filled in and submitted by every member of Class III and Class IV (Gr. 3 and Gr. 4) under rule 15 (1) of the Central Civil Services (Conduct) Rules, 1955 (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the time of transfer to another post.
- All columns should be filled up neatly in capital letters.